

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No.420
CP(CAA)/110/ND/2022

IN THE MATTER OF:

Number Theory Software Private Limited ... Applicant
And
Newgen Software Technologies Limited ... Respondent

Order under Section 230-232.

Order delivered on 05.12.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Saurabh Kalia, Adv. & Mr. Sarvik
Singhai, Adv.
For the OL : Ms. Hemlata Rawat, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **23.12.2022**.



Vishal Rana
Court Officer
Court IV